



भारतीय रिज़र्व बैंक
संपदा विभाग, पटना
Web Notice

Date: August 07, 2025

Minutes of the Pre-Bid Meeting – Controlled demolition including disposal of unserviceable materials and giving credit (value in terms of money) for taking away the materials having scrap/salvage value from the buildings (G+3 floors) (Flat no. 193 to 224) and scooter parking area in residential colony of Reserve Bank of India situated at Digha, Patna

The [captioned tender](http://www.rbi.org.in) was published on July 25, 2025 through RBI website (www.rbi.org.in). In this connection, a 'Pre-Bid Meeting' for the captioned tender was conducted as per schedule at **12:00 Noon on August 01, 2025** in Estate Department, Second Floor, Reserve Bank of India, Patna. In this regard, Minutes of the Meeting is issued as per below details.

The following staff members of RBI and intending bidders were present during the pre-bid meeting:

(i) List of participants on behalf of RBI

Sl. No	Name	Designation
1.	Shri Sanjeev Kumar	Deputy General Manager
2.	Shri Manoj Kumar	Assistant General Manager (Tech-Civil)
3.	Shri Pankaj Kumar Sahu	Manager
4.	Shri Mayank Raj	Assistant Manager

(ii) List of representatives of the intended company / firm

Sl. No	Name of the representative	Name of the firm / company
1.	Shri Santosh Kumar Sinha	M/s J S Construction
2.	Shri Jai Kumar Sharma	M/s Jai Kumar
3.	Shri Kamlesh Kumar Niraj	M/s Infra Solution
4.	Shri Pradeep Kumar Gupta	M/s Pradeep Kumar Gupta

(iii) Queries discussed in the meeting and clarifications/comments thereof given by the Bank:

Sl. No	Queries	Clarifications/Comments
1.	Whether debris generated from the work may be removed after all the demolition work is completed?	It was clarified that the debris may be removed after all the demolition work is completed. However, the Bank may advise to remove on regular interval for smooth conduct of demolition work.
2.	How much structure below the foundation will have to be demolished?	It was clarified that, item no-1 of Part II of the tender may be referred for the same in this regard. Further, it was reiterated that complete demolition work for the mentioned site should be done using latest technology, machineries, tools etc.

Addendum

'Treasure Trove: Should any treasure, fossils, minerals, or works of art of a queried interest be found while carrying out the works, the contractor shall give immediate notice to the Bank of any such discovery and shall hand over such find to the Bank.'

Please Note:

- a) This minute of pre-bid meeting shall form the part of bid document / Agreement.
- b) Rest of the Terms and conditions and specifications of bid document shall continue to remain same.
- c) The above amendments / clarifications are issued for the information for all the intending bidders.
- d) The submission of application by the firm shall be construed to be in conformity to the bid document and amendments / clarifications given above.
- e) Please contact Estate Department, Patna for any clarification.

**Regional Director
Reserve Bank of India
Patna**